

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 96 of 2014 &  
IA 188 of 2014**

**Dated : 6<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Chhattisgarh State Power Dis. Co. Ltd. ... Appellant(s)  
Versus  
Chhattisgarh Electricity Regulatory Commission ... Respondent(s)  
& Anr.**

Counsel for the Appellant (s) : Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. C.K.Rai  
Mr. Arindam Dey for R-1  
Mr. Raunak Jain for R.2

**ORDER**

At the request of the learned counsel for the Appellant, post the  
matter for hearing on **02.09.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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